

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 756
TO BE ANSWERED ON 17.12.2018

INCREASE IN WORKING DAYS UNDER MGNREGS IN A.P.

756. SHRI T. G. VENKATESH:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that Government is planning to increase the number of working days under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in Andhra Pradesh, if so, the details thereof;
- (b) whether the Andhra Pradesh Government has sent any proposal requesting Government in this regard, if so, the details thereof; and
- (c) whether the Government has taken any decision on such proposal?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Yes, Sir. An additional 50 days of wage employment under MGNREGA has been provided in notified drought affected areas in Andhra Pradesh.

(b)&(c): Yes, Sir. On the recommendation of the Ministry of Agriculture and Farmers Welfare, an additional employment of 50 days of wage employment under MGNREGA has been provided over and above 100 days per households in notified drought affected areas of 121 Mandals in 5 districts for Rabi 2018 and 296 Mandals in 6 districts for kharif 2018 of Andhra Pradesh during Financial Year 2018-19.
